

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

WITH

CrI.A. No. 1554/2022 (II)[I.A. No. 263756/2025]

Date : 24-08-2026 This application were mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Mr. Siddharth Luthra, Sr.Adv. (Mentioned By)
Mr. Aftab Ali Khan, AOR
Mr. T. N. Singh, AOR

For Respondent(s) : Mr. Aftab Ali Khan, AOR
Ms. Sakshi Kakkar, AOR
Mr. T. N. Singh, AOR

Upon being mentioned, the Court made the following
O R D E R

I.A. No. 263756 of 2025 in Criminal Appeal No. 1554 of 2022

1. List the Interlocutory Application on 16.09.2026.

(SHUBHAM SONI)
COURT MASTER (SH)

(POONAM VAID)
ASSISTANT REGISTRAR